

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

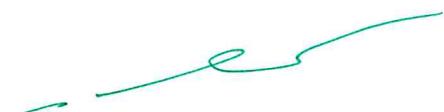
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.61/BB/ 17	-	For Orders on Note	230/ 232	Flipkart Logistics Pvt. Ltd. & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	Mukesh Yadav 8050162057	For all applicant	Mukesh Yadav

O R D E R

Matter is listed today for making correction in the order. No representation for Petitioner Company. Matter is suo-moto listed today. Address a letter to the Advocate on record to be present on 13/12/2017. List it on 13/12/2017.


Member (T)


Member (J)